

PROF. MADHU DANDAVATE: I
Introduce the Bill.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

15.33 hrs.

OIL-SEEDS AND EDIBLE OILS
PRODUCTION BILL*

SHRI V. S. KRISHNA IYER: I introduce the Bill.

[English]

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill to provide for measures to assist rapid expansion of production of oil-seeds and to facilities a more effective extraction of edible oils and other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for measures to assist rapid expansion of production of oil-seeds and to facilitate a more effective extraction of edible oils and other oils from different seeds both for direct human consumption as well as for the manufacture of vanaspati, soaps and other products."

The motion was adopted.

PROF. MADHU DANDAVATE: I
introduce the Bill.

15.34 hrs.

CONSTRUCTION WORKERS (REGULATION
OF EMPLOYMENT AND CONDITIONS OF
SERVICE) BILL*

[English]

SHRI V. S. KRISHNA IYER (Bangalore South): I beg to move for leave to introduce a Bill to regulate the employment of construction workers and for matters connected therewith or incidental thereto.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the employment of construction workers and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI V. S. KRISHNA IYER: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Eighth Schedule)

[English]

SHRI V. S. KRISHNA IYER (Bangalore South): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

15.34 1/2 hrs.

INDIAN PENAL CODE (AMENDMENT)
BILL*
(Substitution of new sections for section 500
etc.)

[English]

SHRI THAMPAN THOMAS (Mavelikara): I beg to move for leave to introduce a Bill further to amend the Indian Penal Code.